

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No.HHC/Estt.7(50)/2014-

Dated: 29th December, 2015.

ADVERTISEMENT NOTICE

The High Court of Himachal Pradesh invite online applications from the eligible desirous candidates for filling-up **one post of the Computer Programmer** (on contract basis) on the establishment of High Court of Himachal Pradesh :-

Sl. No.	Particulars of the vacancies	Total Number of vacancies	Pay Band/Pay Scale & Grade Pay etc.	Educational Qualification/ Eligibility Criterion
1.	Computer Programmer	01 (One) (Un-reserved) on contract basis	Rs.10300-34800 + Rs.5,000/- Grade Pay or as may be revised from time to time	:: Mode-A :: B.E./B. Tech in Computers or I.T./M.C.A. or equivalent degree in Computer Science from recognized University/ Institution in First Division with two years working experience as a Computer or Software Engineer or System Officer (Computers) or on equivalent post in the field of Computers. :: Mode-B :: B.E. (Computers)/B.Tech. (Computers)/B.C.A. or equivalent degree in Computer Science or IT-plus MBA from a recognized University/ Institute with at least 50% marks in both the qualifying exams with 2 years working experience as mentioned at Mode-A above. :: Mode-C :: B.Sc. (Computer Science or I.T.) with First Division with Post Graduate Diploma in Computer Science/ Application/ I.T. from a recognized University/ Institute with First Division with experience as at Mode-A or Mode-B above.

The applications are **acceptable only in online mode**. The desirous candidate(s) may use the link provided on the official website of our High Court i.e. <http://hphighcourt.nic.in> at the Tabs

'Recruitment/Results and 'Announcement' on or before its last date
i.e. 08-01-2016 upto 11.45 p.m.

For detailed information with regard to the **Important Instructions, Rules, Regulations, Syllabus, fee structure and mode of payment etc. of the vacant post**, the candidates are advised to read carefully the relevant information which are annexed with the Advertisement Notice on our website before applying for the post in online mode with utmost care. The applying candidates must have to ensure that their applications must reach this High Court Registry **on or before 12-01-2016 in offline mode by Speed/Regd. Post**. The application received in offline mode after the aforesaid date shall not be considered and rejected straightaway.

By Order

(C.B Barowalia)
Registrar General

Endst. No.HHC/Estt.7(50)/2014-

Dated : 29.12.2015.

Copies forwarded to:

1. Sh. Vikrant Janartha, Proprietor Janartha Advertising, Katiyar Cottage, Second Floor, Near Local Bus Stand, Sanjauli, Shimla (HP). He is requested to please get this Advertisement Notice published at the earliest in the Daily "**The Tribune & Amar Ujala, Chandigarh Editions**" and send thereafter the bill and a copy of the paper containing the advertisement to this Registry for record and further necessary action.
2. All the District and Sessions Judges in the State, with the request to display the Advertisement Notice on the Notice Board under their control.
3. Shri Sajjad Abid, Scientific Officer, NIC at High Court. He is requested to upload the above advertisement Notice alongwith its enclosures on the High Court website today itself.

REGISTRAR (ESTT.)

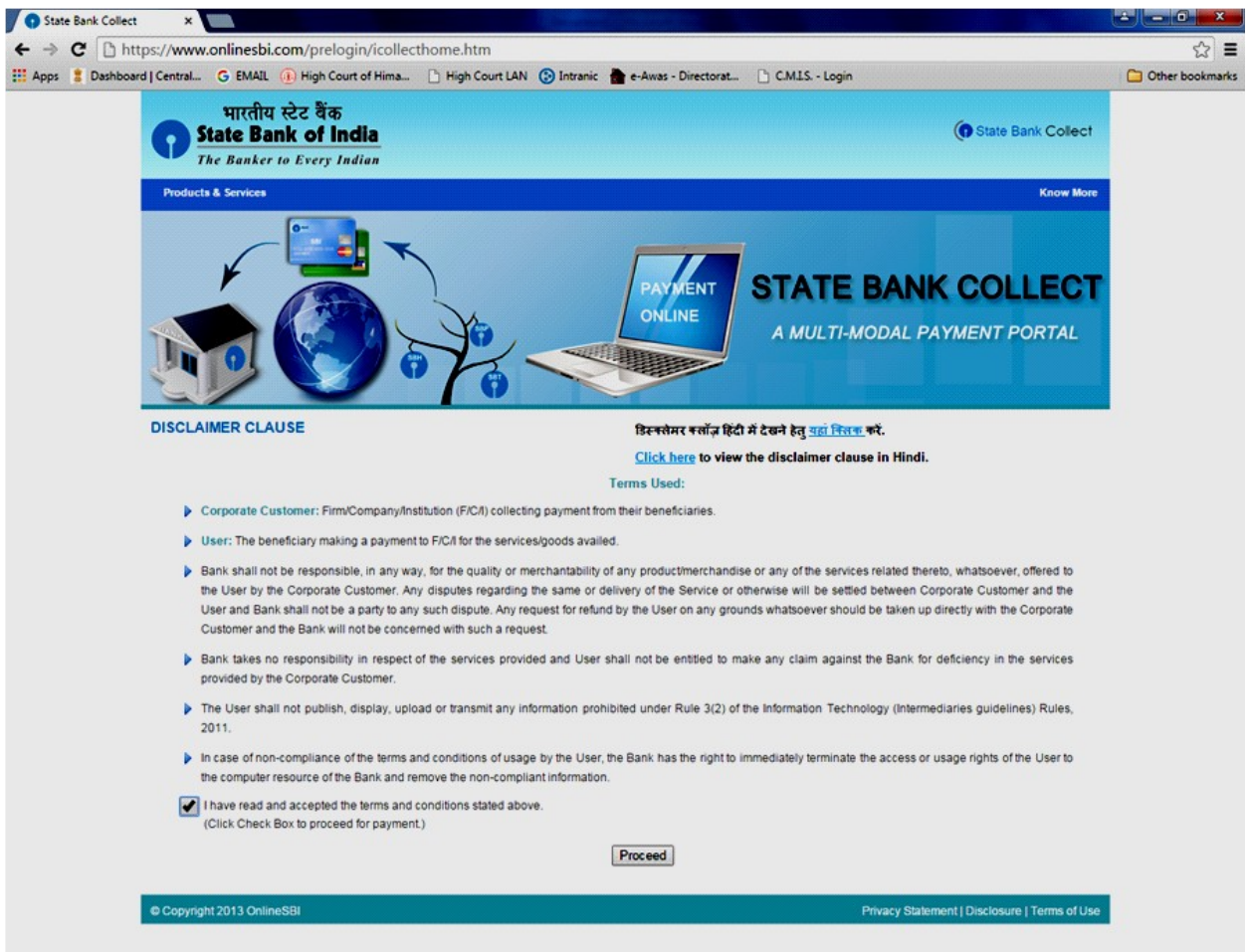
INSTRUCTIONS for filling-up online application

Visit the official website of Hon'ble High Court of Himachal Pradesh i.e. <http://hphighcourt.nic.in> thereafter click on the tab '**Recruitment/Results**' or '**Announcement**'.

:: GUIDELINES :: As How To Fill The Online Form (with pictorial illustration) :-

STEP-1

To apply, the desirous/eligible candidates shall have to access the website of **SBI Collect** at url <https://www.onlinesbi.com/prelogin/icollecthome.htm> and thereafter click on proceed button.



The screenshot shows the SBI Collect online payment portal. The header includes the State Bank of India logo and the text "State Bank of India The Banker to Every Indian". Below the header, there is a banner for "STATE BANK COLLECT A MULTI-MODAL PAYMENT PORTAL" featuring a laptop displaying "PAYMENT ONLINE". The main content area contains a "DISCLAIMER CLAUSE" section with a "Terms Used:" heading and a list of terms. A checkbox is checked, indicating acceptance of the terms. A "Proceed" button is visible at the bottom of the form.

भारतीय स्टेट बैंक
State Bank of India
The Banker to Every Indian

State Bank Collect

Products & Services Know More

STATE BANK COLLECT
A MULTI-MODAL PAYMENT PORTAL

DISCLAIMER CLAUSE

डिस्क्लेमर क्लॉज़ हिंदी में देखने हेतु [यहां क्लिक करें](#).
[Click here to view the disclaimer clause in Hindi.](#)

Terms Used:

- ▶ Corporate Customer: Firm/Company/Institution (F/C/I) collecting payment from their beneficiaries.
- ▶ User: The beneficiary making a payment to F/C/I for the services/goods availed.
- ▶ Bank shall not be responsible, in any way, for the quality or merchantability of any product/merchandise or any of the services related thereto, whatsoever, offered to the User by the Corporate Customer. Any disputes regarding the same or delivery of the Service or otherwise will be settled between Corporate Customer and the User and Bank shall not be a party to any such dispute. Any request for refund by the User on any grounds whatsoever should be taken up directly with the Corporate Customer and the Bank will not be concerned with such a request.
- ▶ Bank takes no responsibility in respect of the services provided and User shall not be entitled to make any claim against the Bank for deficiency in the services provided by the Corporate Customer.
- ▶ The User shall not publish, display, upload or transmit any information prohibited under Rule 3(2) of the Information Technology (Intermediaries guidelines) Rules, 2011.
- ▶ In case of non-compliance of the terms and conditions of usage by the User, the Bank has the right to immediately terminate the access or usage rights of the User to the computer resource of the Bank and remove the non-compliant information.

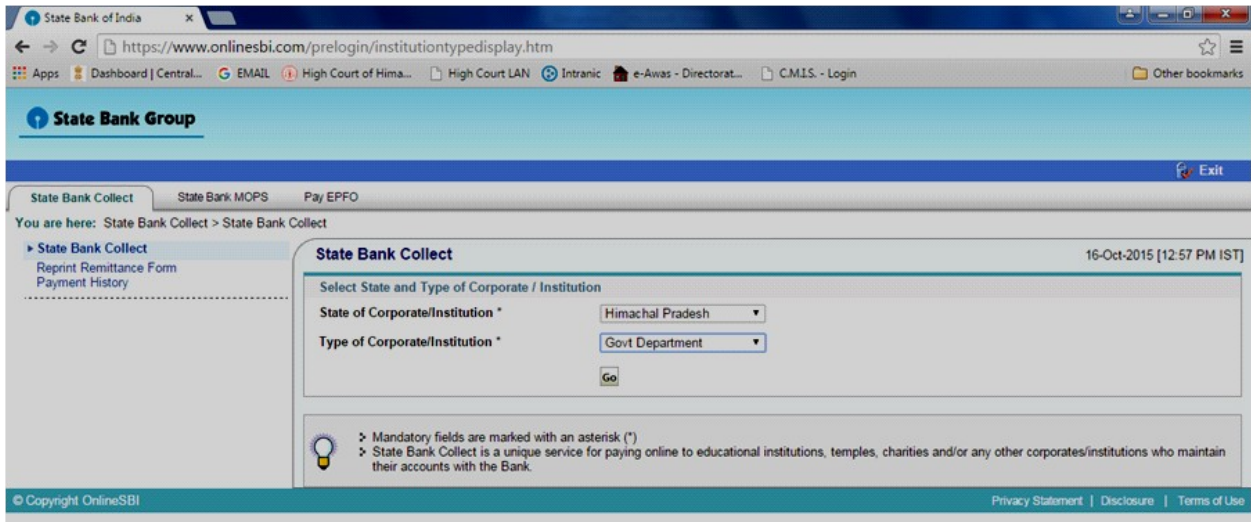
I have read and accepted the terms and conditions stated above.
(Click Check Box to proceed for payment)

Proceed

© Copyright 2013 OnlineSBI Privacy Statement | Disclosure | Terms of Use

STEP-2

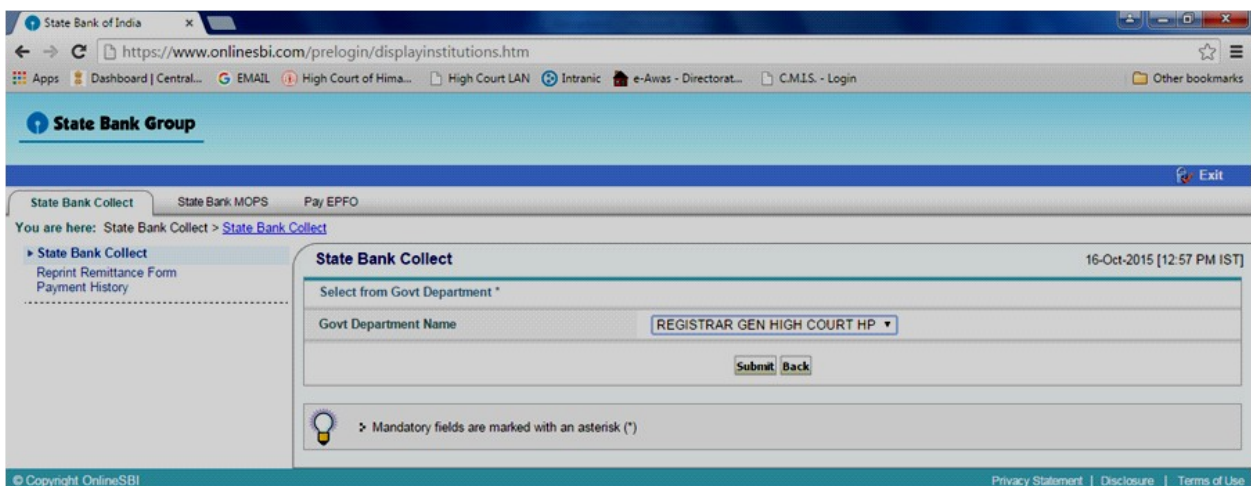
After ticking the check box, the candidate would be directed to next page having two options **State of Corporate/Institution*** and **Type of Corporate/Institution***.



Under its first option, the candidate shall have to select the state '**Himachal Pradesh**' and under its 2nd option, select '**Govt. Department**' and then click on '**Go**' button.

STEP-3

Next step is to select the only available option of '**Registrar Gen High Court HP**' in next page and then click on '**Submit**' button.



It will lead the candidate to next screen having three different options under the '**Select Payment Category**' and the applicant has to select any one of the available options of his/her choice, as may be applicable in his/her case.

STEP-4

After completion of the all above steps, one online application format consisting of several blank fields shall be opened which are to be filled-up accurately till he/she will reach at its final submission and on and after ensuring the correctness in respect of all fields including **mandatory (denoted with asterisk * mark)** as well as optional one, the candidate has to click on **'submit'** button.

STEP-5

After verification of all details/particulars as shall be filled-up by the candidate during online application module, the candidate has to press the **'Confirm'** button and he/she **must have to take the print-out of the 'e-Challan or e-Receipt'**.

Fees Structure & Mode of Payment :-

The prescribed fee for the candidates belonging to different categories are given hereunder :-

- i. In case of General or un-reserved category = **Rs.300/-**
- ii. Otherwise = **Rs.150/-**.

The candidates shall have to deposit the requisite examination fee either through **"E-Payment"** by using Debit or Credit card(s) or net banking etc. options, which are available at payment gateway or the requisite fee could also be remitted by **"E-Challan"** option during online mode which can be generated on the online web portal of SBI Collect and the same amount is required to be deposited in any branch of the SBI wherein all transaction details/particulars i.e. SBI Collect Reference Number, Journal Number etc. are mentioned. After completing the payment process, the **'E-Receipt'** or **'E-Challan'**, as the case may be, the candidate has to take **the print-out of the same** and shall have to send it to the Registry by Regd./Speed post alongwith **'Acknowledgement'** and **other supporting requisite documents as per our Advertisement Notice**.

" Please note that any application received or submitted by the candidate without fees payment shall be liable to be rejected straightway."

General Instructions :-

- Before filling up the online application form, the candidates are advised to read carefully the Notification/Advertisement for the post(s)/Exam(s) and also ensure that he/she is eligible in terms of the conditions/provisions contained in the Advertisement Notice.
- On and after completion of all steps of the online application module, the candidate shall have to send the following documents addressed to the **‘The Registrar General, High Court of Himachal Pradesh, Shimla – 171001’** through Regd./Speed post with Name of the post super scribed containing the mailing envelop :-
 - The print-out of payment details/particulars i.e. SBI Collect Reference Number, Journal Number etc. contained in **‘e-Receipt’** or **‘e-Challan’** etc. (if deposited in offline mode in the Bank) as shall be auto-generated at the SBI Collect web portal during the online filing process;
 - Duly filled-up and signed **‘Acknowledgement’**, as annexed with Advertisement Notice, with one attested recent passport size photograph affixed at the designated space;
- The application received through any other mode (offline etc.) will not be accepted and summarily rejected.
- Online Application process must be completed (including Applying for Examination/Test and Submit Examination/Test Fee) before last date of form submission mentioned in the Notification/Advertisement, after which the web-link will be disabled and no subsequent correspondence will be entertained in that respect.
- After submission, request for change/correction in any particulars in the Application Form shall not be entertained under any circumstances. The H.P. High Court will not be responsible for any consequences arising out of furnishing any incorrect and incomplete details in the application or omission.
- The Candidates applying for the examination/test should ensure that they fulfill all eligibility conditions for admission to examination/test. Their admission at all stages of the examination/test will be purely provisional subject to satisfying the prescribed eligibility conditions.

- H.P. High Court take up verification of eligibility conditions with reference to original documents at subsequent stages of examination/test process.
- The select list of the candidates will be drawn firstly against the regular posts and thereafter against contractual posts in order of their merit.
- The benefit of reservation for various post(s) will be admissible only to the candidates, who are bonafide residents of Himachal Pradesh.
- No TA/DA shall be admissible to the candidates called for Screening/Written Test(s)/interview or viva-voce.

Rules & Regulation, Syllabus :-

- The Rule & Regulation and the syllabus prescribed for the various advertised posts are readily available at the official website of High Court of Himachal Pradesh and the candidates must have to read them carefully before applying to any of such advertised post(s) failing which or any application found non-complying with any of such rules, regulations, authorities and reservation, shall be liable to be rejected and no correspondence shall be entertained in this regard.

AGE LIMIT :-

- The candidate should not be having his/her age less than 22 years or more than 45 years **on the last date i.e. 8.1.2016 fixed for applying online**. However, in case of the candidates belonging to scheduled caste, scheduled tribe, backward classes or who is an ex-serviceman, relaxation in the upper age limit shall be the same as may from time to time prescribed by the State Govt. for entry into service for such candidates.

ACKNOWLEDGEMENT

(To be filled-in by the candidate and to be sent to the High Court)

Post Applied for : _____

Name of the Candidate : _____

Father/Husband's Name : _____

Date of Birth : _____ (DD/MM/YYYY)

(in words) : _____

Category (General/SC/ST/OBC): _____

Specify, if any other _____

Fee Amount paid : Rs. _____ **/-, Dated :** _____

SBI Collect Reference No.

(as printed over E-Receipt/E-Challan) : _____

Any other relevant references etc. _____

Affix your recent
passport size
photograph here duly
attested by a Gazetted
Officer

(Signature of the Candidate)

PART-A

Syllabus and Rules for the Competitive Examination for the Post of Computer Programmer.

The Written Test shall include the following subjects and each subject will carry marks shown against it.

WRITTEN EXAMINATION: MAXIMUM 120 MARKS TIME ALLOWED 3:00 HOURS

Parts	Subject(s)	Syllabus for the written paper	Max. Marks
1.	English	This part of the written paper will judge the candidate's proficiency in the language and the question paper may include narration, voice change etc. The standard will be that of Higher Secondary (10+2 standard)	25
2.	Quantitative Aptitude	This will adjudge the capability, reasoning, intelligence and I.Q. level of the candidate.	20
3.	General Knowledge & Current Affairs	This part will test the General Intelligence and familiarity / awareness of the candidate with the current matters/issues of the State of H.P. as also national & International Affairs.	25
4.	Professional Knowledge	This part will test the technical aptitude and expertise of the candidate in the Sector of Information Technology.	50

:: PRACTICAL TEST:: MAX. MARKS = 70

Sl. No.	Subject(s)	Max. Marks
1.	Practical Test	50
	:: Outline of Syllabus ::	
	i. PHP: PHP Language Basics, Functions, Arrays, Strings, Objects, Form Processing, File Handling	20
	ii. MySQL: MySQL, Session, Cookies, Regular Expressions, PHP-MySQL Connectivity.	20
	iii. JAVA: Core JAVA, Event handling, Applets. Classes and Objects, Interfaces, Beans, Threads, JDBC, AWT, RMI, JSP.	10
2.	Multiple Choice(s) Questions- MCQ	10
3.	Viva-voce of subject based knowledge	10

VIVA VOCE: Max. Marks = 10

Marks to be awarded for Educational Qualification		Marks to be awarded for Working Experience (preferably in Govt. Sector)		Marks to be awarded for G.K. & General Awareness etc.
(Max. Marks 03)		(Max. Marks 03)		(Max. Marks 04)
For Graduation	1 Mark	For 1 year	½ Mark	For overall personality, general knowledge, awareness and general aptitude etc. qualitative attributes of the candidates per observations of the nominated Members of the Interview Committee/Board, as shall be constituted by Hon'ble the Chief Justice.
		For 2 years	1 Mark	
For Graduation with first degree	2 Marks	For 3 years	1 ½ Marks	
		For 4 years	2 Marks	
For Post-Graduation and above	3 Marks	For 5 years	2 ½ Marks	
		For 6 years	3 Marks	

Please Note :-

- (i) Weightage will be given in experience to the candidates who would be working under the e-Courts project as member of Technical Manpower either on contract basis or deployed under the outsourcing mode;
- (ii) **The minimum qualifying marks in the written examination shall be (50%) percent and the percentage so determined shall only be the qualifying.** Similarly, the minimum qualifying marks for the Practical Test shall also be fifty percent (50%);
- (iii) The candidates will be short-listed in the **ratio of 1:10** for being called to appear in the Practical Test and next higher stage(s) of the selection procedure on the basis of their performance in the Written (MCQ) Test, in the order of merit.
- (iv) Likewise, the candidates will be short-listed in the **ratio of 1:3** for being called to appear in the Personal Interview/Viva-voce Test on the basis of their performance in the Practical Test, in the order of merit.
- (v) Candidate having higher qualification and more experience shall be awarded higher marks for educational qualification and experience respectively but subject to the condition that attested copy(ies) of is support thereof shall be produced at the time of personal interview/viva-voce.
